

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05th MARCH, 2013

No. 51A: The Court have been pleased to designate the Court of Sri Sifat Ahmad, District & Additional Sessions Judge, Bermo at Tenughat as the Fast Track Court for speedy trial of the pending rape cases in the Bermo Sub-Division of Bokaro Judgeship.

By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo No. ...1968-71/...../Apptt.

Dated Ranchi the 05th March, 2013

Copy forwarded to the Principal District & Sessions Judge, Bokaro with reference to his letter no.517 dated 18th February, 2013/ Sri Sifat Ahmad, District & Additional Sessions Judge, Bermo at Tenughat/ the Secretary, Bar Association, Bermo at Tenughat with reference to his letter no.110/13 dated 13.02.2013 for information and needful and In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


Registrar General